## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.8/BB/2017	int.	Admission	230/ 232	Shilpa Medicare Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DEDDECEMENT	SIGNATURE
1,	SHYAM SUNDAR	REPRESENTATION TO WHOM  PETITIONER.	12
	9686660528	TOTAL SE SE SERVICE PROPERTY IN	

Counsel for petitioner is present. Heard him. Counsel for petitioner undertakes to file affidavit.

List it for passing preliminary orders on 16.06.2017.

MEMBER (J)

MEMBER (T)